

Expansion plan of SAIL

3807. SHRI N.K. SINGH:

SHRIMATI SHOBHANA BHARTIA:

SHRI MAHENDRA MOHAN:

Will the Minister of STEEL be pleased to state:

(a) whether the Steel Authority of India Ltd. (SAIL) has drawn up plans to borrow nearly Rs. 5000 crores in the current fiscal year to increase the expansion capacity of its plants;

(b) if so, how SAIL would borrow such huge amount and repay the same; and

(c) the details of steel plants in which such investments are likely to be made and to what extent the expansion capacity of the SAIL plants are to be increased?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): (a) and (b) The Steel Authority of India Limited (SAIL) plans to borrow upto Rs.6500 crores in the current financial year for expansion and modernization of its plants. The funds are proposed to be borrowed in combination of bonds and term loans for a period of 5 to 15 years from banks and other institutions. The repayment of loans on maturity would be out internal resources of the company.

(c) SAIL has undertaken the Modernization and expansion of its integrated steel plants at Bhilai, Bokaro, Rourkela, Durgapur, Bumpur (IISCO Steel Plant) and the special Steel Plant at Salem. SAIL proposes to increase the production of hot metal from the present level of 14.6 million tonnes per annum (2006-07) to 23.46 MTPA in the present phase.

Privatization/Disinvestment of PSUs

3808. SHRI RAMDAS AGARWAL: Will the Minister of STEEL be pleased to state:

(a) the names of the undertakings under the Ministry which have been privatized or where disinvestment has taken place till date;

(b) the undertaking-wise amount of funds received by Government through such move;

(c) whether any irregularity has taken place in the course of privatization or disinvestment of these undertakings;

(d) if so, the details thereof; and

(e) the action taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP): (a) Disinvestment has taken place in the Steel Authority of India Ltd. (SAIL) in the years 1992-95 and KIOCL Limited in the Year 1995-96.

(b) The Government received Rs.1036.33 crores and Rs.11.40 crores from such disinvestments in SAIL and KIOCL Ltd. respectively.